NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CP/603/(IB)/2017

NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION CO INDIA LTD

NAME OF THE RESPONDENT(S) : ANANDRAM DEVELOPERS PVT LTD

UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

E. ONDRAKASH (Senior Advocate) Als J.M. KARTHIK.

Counted for financial Chedital.

V.rs. Chay

ORDER

Counsels for both the parties are present and submitted that time be granted as there is possibility of settlement between the parties. At request, time is enlarged. Put up on 01.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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